

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)

ROHINI COURT COMPLEX, DELHI.

ORDER

In order to rationalize the work amongst the Metropolitan Magistrates and to enhance the speedy disposal of Traffic/ STA Challans, the Challans as per list attached and mentioned below in Column No.-3 pending in the court of Ld. MM mentioned in Column No.-2, are hereby withdrawn and assigned to the court of Ld. MM mentioned in Column No.-4, for disposal in accordance with law with immediate effect.

(1) S.N.	(2) Name of the Transferor Court	(3) Challans as per lists attached from Serial No.	(4) Name of Transferee Court
1.	Ms. Upasana Satija Ld. MM-1 (North-West)	List-1> S.N.-1 to 97, List-2> S.N.-1 to 163, List-3> S.N.-1 to 178, List-4> S.N.-1 to 122, List-5> S.N.-1 to 186, List-6> S.N.-1 to 196, List-7> S.N.-1 to 68, List-8> S.N.-1 to 79, List-9> S.N.-1 to 70, List-10> S.N.-1 to 18, List-11> S.N.-1 to 13, List-12> S.N.-1 to 38, List-13> S.N.-1 to 33, List-14> S.N.-1 to 27, List-15> S.N.-1 to 26.	Sh. Virender Singh Ld. MM-7 (North-West)
2.	Ms. Pooja Aggarwal Ld. MM-4 (North-West)	List-16> S.N.-1 to 268, List-17> S.N.-1 to 284, List-18> S.N.-1 to 115, List-19> S.N.-1 to 308, List-20> S.N.-1 to 546, List-21> S.N.-1 to 458.	Sh. Gopal Krishan Ld. MM-6 (North-West)
3.	Sh. Rakesh Kumar-II Ld. MM-5 (North-West)	List-22> S.N.-1 to 37, List-23> S.N.-1 to 27, List-24> S.N.-1 to 34, List-25> S.N.-1 to 35, List-26> S.N.-1 to 46, List-27> S.N.-1 to 40, List-28> S.N.-1 to 44, List-29> S.N.-1 to 36, List-30> S.N.-1 to 11, List-31> S.N.-1 to 43, List-32> S.N.-1 to 34, List-33> S.N.-1 to 59.	Ms. Rajani Ranga Ld. MM Mahila Court-01 (North-West)
		List-34> S.N.-1 to 102, List-35> S.N.-1 to 150, List-36> S.N.-1 to 61, List-37> S.N.-1 to 48, List-38> S.N.-1 to 27, List-39> S.N.-1 to 15.	Ms. Shilpi Jain Ld. MM Mahila Court-02 (North-West)

If in the meantime, any challan mentioned in the above said lists has been disposed of by the transferor court, it may not be transferred to the transferee court.

Ahlmads of the transferor courts are directed to send the Challans to the transferee court forthwith and to display the list of all such Challans outside the court room.


(DEEPAK JAGOTRA)

DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX:DELHI.

No.F2(12)/Judl/NW/RC/19 24187-24227

Dated Delhi the 22nd July, 2019

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Headquarter), Delhi.
3. The Ld. District & Sessions Judge North/West/East/New Delhi/South-West/South/North-East/ Shahdara /South East/Rouse Avenue, Delhi.
4. The Officers concerned.
5. The Secretary, Bar Association, Tis Hazari/Patiala House/Karkardooma/Dwarka/Saket /Rohini Court, Delhi.
6. The Director of Prosecution, Tis Hazari Courts, Delhi.
7. The Chief Public Prosecutor (North-West & North), Rohini Courts, Delhi.

Web Site Committee
DHC

8. P.S. to the undersigned.
9. The A.O.(J), Computer Branch, Facilitation Centre, Rohini Court Complex, Delhi.
10. The Branch In-Charge, Office of the CMM (North-West), Rohini Court Complex, Delhi.
11. The In-Charge, Web Site Committee (English/Hindi), Tis Hazari Court, Delhi.
12. The APRO, Rohini Court Complex, Delhi.
13. The Record Officer, Rohini Court Complex, Delhi.
14. The Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
15. For uploading on LAYERS.

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DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX:DELHI.

No.	Name of Transferor Court	Name of Transferee Court
1	14. MND (North-West)	14. MND (North-West)
2	14. MND (North-West)	14. MND (North-West)
3	14. MND (North-West)	14. MND (North-West)

(DEPARTMENTAL)
DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX:DELHI.

Dated Delhi on 25 July 2019

24167-24227

- Copy forwarded for information to:
1. The Ld. Registrar General, High Court of Delhi, New Delhi.
 2. The Ld. District & Sessions Judge (Independent), Delhi.
 3. The Ld. District & Sessions Judge (North-West), Rohini Court Complex, Delhi.
 4. The District & Sessions Judge (North-West), Tis Hazari Court, Delhi.
 5. The District & Sessions Judge (North-West), Connaught Place, Delhi.
 6. The District & Sessions Judge (North-West), Patli Bazar, Delhi.
 7. The District & Sessions Judge (North-West), Kirti Nagar, Delhi.
 8. The District & Sessions Judge (North-West), Okhla, Delhi.
 9. The District & Sessions Judge (North-West), Mayapuri, Delhi.
 10. The District & Sessions Judge (North-West), Connaught Place, Delhi.
 11. The District & Sessions Judge (North-West), Connaught Place, Delhi.
 12. The District & Sessions Judge (North-West), Connaught Place, Delhi.